

ITEM NO.7

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave to Appeal (C) No(s). 29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA No. 372/2019 20-11-2019 in SPLA No. 373/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL**Petitioner(s)****VERSUS****LAXMI NARAIN AGARWAL & ORS.****Respondent(s)****(IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS**

IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 191063/2019 - EXEMPTION FROM FILING O.T.

IA No. 1547/2022 - EXEMPTION FROM FILING O.T.

IA No. 53486/2021 - EXEMPTION FROM FILING O.T.

IA No. 21285/2020 - EXEMPTION FROM FILING O.T.)

WITH**SLP(C) No. 5025-5026/2020 (XI)**

(IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 109597/2020 - EXEMPTION FROM FILING O.T.

IA No. 109583/2020 - EXEMPTION FROM FILING O.T.

IA No. 60674/2020 - EXEMPTION FROM FILING O.T.

IA No. 62250/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 60666/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 13536/2020 (XI)

(IA No. 58921/2020 - CONDONATION OF DELAY IN FILING

IA No. 109836/2020 - EXEMPTION FROM FILING O.T.

IA No. 109606/2020 - EXEMPTION FROM FILING O.T.

IA No. 58926/2020 - EXEMPTION FROM FILING O.T.

IA No. 62267/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 58929/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 58925/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019 (XI)

(IA No. 67925/2020 - EXEMPTION FROM FILING O.T.

IA No. 82910/2020 - EXEMPTION FROM FILING O.T.

IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 02-08-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Arunabh Chowdhury, Sr. Adv.
Ms. Diksha Rai, AOR
Mr. Ankit Agarwal, Adv.
Mr. Dechen Wangdi Lachungpa, Adv.
Mr. Aniruddha Mahadevan Sethi, Adv.

7.1 Mr. Parthiv K. Goswami, Sr. Adv.
Ms. Diksha Rai, AOR
Mr. Ankit Agarwal, Adv.

7.2,7.3 Ms. Diksha Rai, AOR
Mr. Ankit Agarwal, Adv.
Ms. Ragini Pandey, Adv.
Ms. Kristideepa Choudhary, Adv.

For Respondent(s) Mr. Abhinav Gupta, Adv.
7-7.2 Mr. Harsh Jain, Adv.
Mr. Satpal Singh, AOR

7 Mr. Purushottam Sharma Tripathi, AOR
Mr. Vijay Dixit, Adv.
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Mr. Abhishek Tripathi, Adv.

7.2 Mr. Sanjay K. Chadda, Adv.
Mr. D.K. Sinha, Adv.
Mr. Raju Sonkar, Adv.
Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Post these matters on 10.08.2022.

Additional documents, if any, be filed before the
next date of hearing.

(Geeta Ahuja)
Assistant Registrar-Cum-PS

(Vidya Negi)
Assistant Registrar